

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 212

IB-1397(PB)/2019

IA-2532/2024, IA-2540/2024, New IA-3481/2024

IN THE MATTER OF:

Diamond Traexim Pvt Ltd.

... **Applicant/Petitioner**

Versus

Indirapuram Habitat Centre Pvt Ltd

...

Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Praful Jindal a/w Adv. N.W Sharma in IA-2532/2024, IA-2540/2024, IA-3481/2024.

For the Respondent : Adv. Radhika Goel for Respondent No-4 in IA-2532/2024.

Adv. Vipul Goel & Radhika Goel Adv in IA-2540/2024.

Adv. Abhishek Taneja for R-1-3 in IA-2532/2024.

For the RP : Adv Nimita Kaul, Adv Shivambika Sinha, Adv Gurveer Lally

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2532/2024: Ld. Counsel for the Respondent Nos. 1 to 4 is present and seeks some time to file reply. 3 weeks' time is granted for filing the reply. Rejoinder, if any, may be filed within one week after receiving the copy of the reply from the Respondent.

List on 07.08.2024.

IA-2540/2024: Ld. Counsel for the Applicant is present physically. Ld. Counsel for the Respondent is present through video conferencing and seeks

some time to file reply. 3 weeks' time is granted for filing the reply. Rejoinder, if any, may be filed by the Applicant after receiving the copy of the reply.

List on 07.08.2024.

IA-3481/2024: List on 07.08.2024.

Sd/-	Sd/-
(SUBRATA KUMAR DASH)	(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (T)	MEMBER (J)